

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER
ITA No. 47/SRT/2020 (AY: 2009-10)
(Virtual hearing in Virtual Court)

Parvati Jogibhai Tandel, House No.8/320, Parkota Sheri, Machhiwad, Nani Daman-396210. PAN : AICPT7543B	Vs.	The ITO, Daman Ward, Daman.
APPELLANT		RESPONDEDNT

Appellant by	Shri Suresh K. Kabra, CA
Respondent by	Ms Anupama Singla, Sr. DR
Date of hearing	10/05/2021
Date of pronouncement	10/05/2021

ORDER

PER DR. A. L. SAINI, ACCOUNTANT MEMBER:

At the outset itself, Shri Suresh Kabra, Learned Counsel for the assessee submitted letter dated 10.05.2021 stating that assessee has opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2020**”. A copy of Form No. 3 under ‘**the Direct Tax Vivad Se Vishwas Act**, filed by the assessee in the Income Tax Department on 30.12.2020 was also placed before the Bench. Shri Suresh Kabra, by way of a letter dated 10.05.2021 prayed the Bench for withdrawal of the appeal to which, the learned Departmental Representative (in short “the ld. DR”) did not raise any objection.

2. We have heard both the parties and gone through the Form No. 3 along with Acknowledgement No.963386040301220, filed by the assessee to obtain the benefit of ‘**Vivad Se Vishwas Scheme**’ and noted that assessee has prayed for withdrawal of the appeal. The ld. DR for the revenue did not have any objection if the said appeal is withdrawn by the assessee. Consequently, we treat this appeal as withdrawn. The Assessing Officer is directed to pass the consequential order as per CBDT Circular No.03/2021 dated 04.03.2021.

3. In the result, the appeal of the assessee (**in ITA No.47/SRT/2020 for AY.2009-10**) is dismissed as withdrawn.

Order pronounced on 10/05/2021 at the time of Virtual Court Hearing.

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Sd/-
(DR. A. L. SAINI)
ACCOUNTANT MEMBER

Surat, Dated: 10/05/2021
SAMANTA

Copy to:

1. Appellant
2. Respondent
3. CIT(A)
4. Pr.CIT
5. DR
6. Guard File

// TRUE COPY //

By order

Assistant Registrar/Sr. PS/PS
ITAT, Surat